

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 24.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : M N Horological Industries Pvt Ltd

MAIN PETITION NUMBER : CP/1441/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/569(CHE)/2022; IA/570(CHE)/2022; IA/587(CHE)/2022; IA/588(CHE)/2022

ORDER

None appears on behalf of the Applicant.

The Respondent is represented by the Ld. PCS Mr. Jayanth Viswanathan through video conferencing mode.

List the matter on 08.12.2022 for appearance of the Applicant, failing which the matter will be dismissed.



- Sd -

(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS



Sd

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT